

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 13-09-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Akshat Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Last opportunity is granted to the Ld. Counsel for the
appellant for furnishing the fresh and complete address of the
sole respondent within two weeks. Notice thereafter be issued.

Original records have been received.

List again on 15.11.2018.

KAPIL MEHTA
Registrar
13.9.2018

rd